GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO. 2783 TO BE ANSWERED ON WEDNESDAY, THE 11th MARCH, 2020

Pending Court Cases

2783. SHRIMATI MAHUA MOITRA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total pending litigations in the Supreme Court where appeals have been filed by the Central Government and State Government entities along with the details of civil and criminal cases pending; and
- (b) the total pending litigations between Central Government entities?

ANSWER

MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) : As per the information provided by the Supreme Court, total 60,603 cases are pending in Supreme Court, out of which 49,088 are Civil matters and 11,515 are Criminal matters as on 03.03.2020. Total number of pending appeal cases filed by Central Government and State Government is 9458, out of which Civil cases are 7195 and Criminal cases are 2263.
- (b): All the Central Government Ministries and Departments update data on pending litigations involving them on the web-portal created by Department of Legal Affairs, namely, Legal Information Management and Briefing System (LIMBS). As per the

information available on LIMBS portal, details of cases involving Ministries/ Departments of the Central Government entities pending in various courts are as given below:

Court	Number of cases pending.
Supreme Court	14,108
High Courts	1,41,001
District / Subordinate Courts / Tribunals / Forums etc.	2,76,750
Total	4,31,859

However, no data as such is maintained in respect of pending litigations between Central Government entities.
